

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2275
TO BE ANSWERED ON 10.12.2021

SCHEMES FOR WOMEN AND CHILDREN

2275. SHRI AJAY KUMAR MANDAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the status of women's upliftment and child development with the existing schemes run by the Government for the purpose, State/UT-wise;
- (b) the details of funds allocated in all these schemes along with the agencies involved in implementation State-wise/district-wise; and
- (c) whether the Government is paying more attention to rural areas in this regard and if so, the details thereof indicating the number of rural women benefitted thereunder so far, State/UT-wise including Bhagalpur district of Bihar ?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The status of women's upliftment and child development with the existing schemes run by the Government for the purpose are as under:

1. Anganwadi Services Scheme: A Centrally Sponsored Scheme and is one of the flagship programmes of the Government of India and represents one of the world's largest and unique programmes for early childhood care and development. It is the foremost symbol of the country's commitment to its children and nursing mothers, as a response to the challenge of providing pre-school non-formal education on one hand and breaking the vicious cycle of malnutrition, morbidity, reduced learning capacity and mortality on the other. The beneficiaries under this scheme are children in the age group of 0-6 years, pregnant women and lactating mothers.

2. Ujjawala Scheme: A Comprehensive Scheme for Prevention of Trafficking and Rescue, Rehabilitation and Re-Integration of Victims of Trafficking for Commercial Sexual Exploitation is implemented by the Government. The funding pattern for the release of funds will be shared between the Central Govt., States and implementing agencies in ratio 60:30:10, except North Eastern and Himalayan States where the applicable sharing ratio shall be 80:10:10 respectively and in case of UT administrations the sharing ratio shall be 90:10 between the Central Govt and implementing agency.

3. One Stop Centre (OSC) and Universalisation of Women Helpline: Women Welfare Division is implementing two schemes from Nirbhaya Fund namely, **One Stop Centre (OSC)** and **Universalisation of Women Helpline (WHL)**. Both the schemes are 100 percent Centrally funded. The scheme of **One Stop Centres** was initiated in March 2015 for facilitating access to an integrated range of services including police, medical, legal, psychological support and temporary shelter to women affected by violence. The Scheme is funded through Nirbhaya Fund. Under the scheme, it has been envisaged that One Stop Centres would be set up across the country in phased manner. In the first phase, one Centre was sanctioned per State/UT. Out of the 733 sanctioned OSCs, a total of **704** One Stop Centres are operational in 35 States/UTs. They have assisted almost 4.54 lakh women.

The Scheme of **Universalisation of Women Helpline** is being implemented since 1st April 2015 and is intended to provide 24 hours emergency and non-emergency response to women affected by violence through referral (linking with appropriate authority such as police, One Stop Centre, hospital) and information about women related government schemes/programmes across the country through a single uniform number (181). Women helpline is operational in 33 States/ UTs and handled more than 54.00 lakh calls assisting the aggrieved women.

4. Working Women Hostel Scheme: Working Women Hostel Scheme is implemented by the Government with the objective to provide safe and conveniently located accommodation for working women, with day care facility for their children, wherever possible, in urban, semi urban, or even rural areas where employment opportunity for women exist.

5. Swadhar Greh Scheme: The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity.

6. BetiBachaoBetiPadhao (BBBP) Scheme: BetiBachaoBetiPadhao (BBBP) Scheme was launched on 22nd January 2015 with an aim to address declining Child Sex Ratio (CSR) and related issues of empowerment of girls and women over a life cycle continuum. The objective of the scheme are, to prevent gender biased sex selective elimination, to ensure survival and protection of the girl child and to ensure education and participation of the girl child. The key elements of the scheme include nation-wide media and advocacy campaign and multi-sectoral intervention in selected districts. Intermediary target i.e. Sex Ratio at Birth (SRB) has been set as a monitoring parameter for the progress of Scheme. As per the latest available report of 2020-21 of Health Management Information System (HMIS) of Ministry of Health and Family Welfare, the SRB at National level has improved from 931 in 2018-19 to 937 in 2020-21.

7. Pradhan Mantri Matru Vandana Yojana (PMMVY): Ministry of Women and Child Development is inter-alia, implementing Pradhan Mantri Matru Vandana Yojana (PMMVY), a Centrally Sponsored Conditional Cash Transfer Scheme, for implementation across the country with effect from 01.01.2017. The maternity benefit under PMMVY is available to all Pregnant Women & Lactating Mothers (PW&LM), excluding PW&LM who are in regular employment with the Central Government or the State Governments or Public Sector Undertakings (PSUs) or those who are in receipt of

similar benefits under any law for the time being in force, for first living child of family. Under the scheme Rs.5,000/- are provided to the eligible beneficiary in three installments during pregnancy and lactation in response to individual fulfilling certain nutrition and health seeking conditions. The eligible beneficiary also receives the remaining cash incentive as per approved norms under Janani Suraksha Yojana (JSY).

(b) The details of funds allocated in the aforementioned schemes for the last three years and current year is annexed at **Annexure-I**. Funds under these schemes are released directly to States/ UTs/ Districts directly.

(c) The details of number of beneficiaries, including rural women, under the aforementioned schemes is annexed at **Annexure-II**.

Annexure-I

The details of funds allocated for the last three years under Anganwadi Services Scheme

Sl. No.	State/UTs	Rs. In Lakhs		
		2018-19	2019-20	2020-21
		Funds released	Funds released	Funds released
1	ANDHRA PRADESH	70988.53	69100.42	69281.1
2	BIHAR	115848.7	127888.67	127059.58
3	CHHATTISGARH	54868.36	48339.67	50434.13
4	GOA	1660.28	1559.15	2024.07
5	GUJARAT	63148.37	68684.12	61594.01
6	HARYANA	21131.73	18029.66	18113.67
7	JHARKHAND	51573.37	43355.99	45784.76
8	KARNATAKA	91901.57	76966.72	68641.75
9	KERALA	31092.42	32140.86	31991.6
10	MADHYA PRADESH	116552.92	121491.9	122037.59
11	MAHARASHTRA	171214.38	133136.17	118783.2
12	ODISHA	79544.95	85993.04	84652.26
13	PUNJAB	17631.87	20144.35	17029.04
14	RAJASTHAN	66618.8	58453.75	63125.61
15	TAMIL NADU	65197.17	64868.45	61071.19
16	TELANGANA	44681.12	45841.08	39931.03
17	UTTAR PRADESH	202972.91	236406	198558.94
18	WEST BENGAL	124775.06	116399.75	104720.89
19	DELHI	9096.33	13293.2	10087.07
20	PUDUCHERRY	472.38	489.43	424.39
21	HIMACHAL PRADESH	31881.17	25181.85	25552.07
22	JAMMU & KASHMIR	37406.56	31999.86	28902.02
23	UTTARAKHAND	32798.93	30309.77	32450.25
24	ANDAMAN & NICOBAR	1291.31	1190.78	1525.44
25	CHANDIGARH	1416.88	1347.93	1227.33
26	DADRA & NAGAR HAVELI	534.55	573.81	901.54

27	DAMAN & DIU	272.33	267.58	
	LADAKH	N.A.	N.A.	2299.04
28	LAKSHADWEEP	348.31	132.51	204.43
29	ARUNACHAL PRADESH	12389.79	12430.77	8191.64
30	ASSAM	83867.16	121893	108068.38
31	MANIPUR	16856.6	16157.52	17383.44
32	MEGHALAYA	17661.64	18484.66	17693.12
33	MIZORAM	4465.18	4814.39	7421.38
34	NAGALAND	12138.78	15370.48	14921.34
35	SIKKIM	2003.53	2023.9	2429.48
36	TRIPURA	18714.14	16615.07	15237.47
Total		1675018.08	1681376.26	1579754.25

The details of funds allocated for the last three years under Ujjawala Scheme

Rs. in crore

		2018-19	2019-20	2020-21
		Fund released	Fund released	Fund released
1	Andhra Pradesh	-	-	-
2	Arunachal Pradesh	-	-	-
3	Assam	-	1.93	-
4	Andaman and Nicobar (UT)	-	-	-
5	Bihar	-	-	-
6	Chandigarh	-	-	-
7	Chhattisgarh	0.10	0.34	0.30
8	Dadra & Nagar Haveli	-	-	-
9	Daman & Diu	-	-	-
10	Delhi	-	-	-
11	Goa	-	-	0.02
12	Gujarat	0.25	-	-
13	Haryana	-	-	-
14	Himachal Pradesh	-	-	-
15	Jammu & Kashmir	-	-	-
16	Jharkhand	-	0.14	-
17	Karnataka	-	-	1.24
18	Kerala	-	0.28	-
19	Lakshadweep	-	-	-
20	Madhya Pradesh	-	-	-
21	Maharashtra	-	-	-
22	Manipur	1.11	2.89	4.37
23	Mizoram	0.12	0.10	-
24	Meghalaya	-	-	-
25	Nagaland	0.10	0.19	0.22
26	Odisha	0.20	1.46	1.01
27	Punjab	-	-	-
28	Puducherry	-	-	-
29	Rajasthan	-	-	-
30	Sikkim	-	0.10	-
31	Tamil Nadu	0.32	0.52	-
32	Telangana	0.37	0.37	0.74
33	Tripura	-	-	-
34	Uttar Pradesh	-	-	-
35	Uttrakhand	-	0.21	-
36	West Bengal	-	-	-

The details of funds allocated for the last three years and current year under OSC

(Amount in Rs.)

SL	State	2018-19	2019-20	2020-21	2021-22
1	Andaman and Nicobar Islands	3687641	4159792	3859069	2680998
2	Andhra Pradesh	39063148	26099278	21105250	24956761
3	Arunachal Pradesh	78202084	13418151	52014408	36945036
4	Assam	78695087	80408520	63614400	53184222
5	Bihar	30832455	104609180	70966339	54016200
6	Chandigarh	930799	1500450	3383756	1500450
7	Chattishgarh	66244372	67738483	35320987	40512150
8	Dadra and Nagar Haveli and Daman and Diu	50000	7345503	4601200	4501350
9	Delhi	0	36255258	18304950	15099300
10	Goa	492000	1500450	3000900	3000900
11	Gujarat	56269778	67951666	85084669	57098690
12	Haryana	47960546	40192416	40443694	31996070
13	Himachal Pradesh	10118850	31729794	19805400	18005400
14	Jammu and Kashmir	15020425	9639473	22483933	22506750
15	Jharkhand	70436941	40853107	69124908	50678102
16	Karnataka	59444419	58203580	73508758	44263275
17	Kerala	28331849	14090453	23705850	21006300
18	Ladakh-UT	0	0	6545042	1500450
19	Lakshdweep	0	2091225	1350225	1500450
20	Madhya Pradesh	112391390	167092445	104431900	81623400
21	Maharashtra	38929425	66998501	64620010	53700439
22	Manipur	35722445	24884407	50193815	24007200
23	Meghalaya	18639947	37430224	21161595	17882770
24	Mizoram	27264535	21870881	17263928	12003600
25	Nagaland	45487024	19173411	33590577	38621439
26	Odisha	77459998	20934647	93155192	45013500
27	Puducherry	4766836	4376136	7201800	6723802
28	Punjab	52633488	35183739	48461272	38531370
29	Rajasthan	30860275	67711508	56686911	62316722
30	Sikkim	3923225	6809569	6601800	8079954
31	Tamil Nadu	113995447	71359691	106060397	52037586
32	Telangana	58948915	62446827	77573415	49514850
33	Tripura	26901349	6001800	15603600	12003600
34	Uttar Pradesh	222830497	123193989	228832664	112533750
35	Uttarakhand	27225409	22907445	27308659	19505850
36	West Bengal	0	9546450	19890150	0

The details of funds allocated for the last three years and current year under WHL

(Amount in Rs.)

Sl.No	State	2018-19	2019-20	2020-21	2021-22
1	Andaman and Nicobar Islands	50,94,565	34,08,000	17,04,000	15,97,455
2	Andhra Pradesh	60,60,357	34,08,000	57,69,877	85,20,000
3	Arunachal Pradesh	81,35,911	61,46,252	39,76,000	29,76,903
4	Assam	16,12,058	61,96,756	64,27,874	60,97,868
5	Bihar	54,94,258	46,50,000	23,25,000	0
6	Chandigarh	58,92,584	66,26,660	51,11,578	44,92,580
7	Chattishgarh	85,35,423	68,16,000	66,66,682	66,51,815
8	Dadra and Nagar Haveli and Daman and Diu	0	34,08,000	17,04,000	0
9	Delhi	0	0	0	0
10	Goa	0	27,71,000	17,04,000	0
11	Gujarat	89,40,000	46,50,000	23,25,000	0
12	Haryana	0	22,10,254	17,04,000	31,52,590
13	Himachal Pradesh	0	0	0	0
14	Jammu and Kashmir-UT	33,82,501	98,38,640	60,06,790	48,71,866
15	Jharkhand	0	0	0	0
16	Karnataka	0	0	0	0
17	Kerala	67,65,000	34,08,000	80,73,249	51,12,000
18	Ladakh-UT	0	0	0	0
19	Lakshdweep	0	0	0	0
20	Madhya Pradesh	0	0	23,25,000	29,92,440
21	Maharashtra	0	0	0	0
22	Manipur	0	0	17,04,000	84,09,103
23	Meghalaya	32,70,000	34,08,000	88,08,465	25,90,838
24	Mizoram	85,20,000	34,08,000	68,16,000	51,12,000
25	Nagaland	68,16,000	34,08,000	1,02,24,000	51,07,000
26	Odisha	98,65,173	34,08,000	96,25,478	47,36,696
27	Puducherry	51,08,000	0	0	0
28	Punjab	27,19,498	34,08,000	17,04,000	0
29	Rajasthan	0	46,50,000	67,32,957	32,80,944
30	Sikkim	33,80,782	34,08,000	17,04,000	42,35,686
31	Tamil Nadu	46,50,000	46,50,000	23,25,000	5,84,504
32	Telangana	0	1,28,39,001	48,61,468	82,78,201
33	Tripura	0	0	0	0
34	Uttar Pradesh	88,54,892	46,50,000	1,32,53,502	25,69,285
35	Uttrakhand	57,61,087	60,40,147	17,04,000	9,66,112
36	West Bengal	0	0	0	0

The details of funds allocated for the last three years under Working Women Hostel

Amount: in Rs. Lakhs

State/ UTs	2018-19	2019-20	2020-21
	Funds Sanctioned/ allocated/ released	Funds Sanctioned/ allocated/ released	Funds Sanctioned/ allocated/ released
Andhra Pradesh	476.93	146.49	-
Arunachal Pradesh	116.76	-	-
Assam	7.77	-	7.76
Bihar	-	-	-
Chhattisgarh	-	-	-
Goa	-	-	-
Gujarat	-	-	-
Haryana	-	-	-
Himachal Pradesh	-	111.86	-
Jammu & Kashmir	-	-	-
Jharkhand	-	-	-
Karnataka	-	482.5	-

Kerala	252.56	901.5	-
Madhya Pradesh	244.03	-	-
Maharashtra	161.43	-	39.89
Meghalaya	-	-	-
Mizoram	170.62	136.50	-
Manipur	915.51	169.49	990.61
Nagaland	419.58	244.24	223.67
Orissa	-	-	-
Punjab	-	136.50	-
Rajasthan	-	-	-
Sikkim	-	-	-
Tamil Nadu	-	-	392.18
Telangana	268.91	746.10	-
Tripura	-	-	-
Uttrakhand	-	-	-
UP	-	-	-
West Bengal	-	-	-

Chandigarh	-	-	-
Delhi	-	179.58*	300.18*
Pondicherry	-	-	-
Total	3034.10	3254.76	1954.29

The details of funds allocated for the last three years under Swadhar Greh Scheme

(Amount: in Rs. Lakhs)

S. No.	States/UTs	Amount Released/allocated during year 2018-19	Amount Released/allocated during year 2019-20	Amount Released/allocated during year 2020-21
1	Andhra Pradesh	-	190.93	0
2	Assam	152.60	143.51	0
3	Andaman & Nicobar Islands	7.27	7.27	3.96
4	Arunachal Pradesh	18.05	9.69	10.48
5	Bihar	0	0	0
6	Chandigarh	6.64	7.99	8.45
7	Chhattisgarh	30.25	22.95	22.89
8	Dadra & Nagar Haveli	0	0	0
9	Daman & Diu	0	0	0
10	Delhi	16.10	18.38	13.10
11	Gujarat	0	18.31	15.26
12	Goa	0	0	0
13	Haryana	3.39	0	0
14	Himachal Pradesh	0	5.45	3.35
15	Jharkhand	0	18.17	0
16	Jammu & Kashmir	36.20	38.87	27.76
17	Karnataka	274.35	221.67	301.31
18	Kerala	69.59	32.26	71.11
19	Lakshadweep	0	0	0
20	Madhya Pradesh	46.09	162.05	53.01
21	Maharashtra	0	0	0
22	Mizoram	81.09	71.97	0
23	Manipur	424.30	267.08	313.74
24	Meghalaya	0	0	36.36
25	Nagaland	25.69	13.08	0
26	Odisha	456.79	286.73	642.96
27	Punjab	8.00	9.58	0
28	Puducherry	20.06	7.99	21.17
29	Rajasthan	0	87.19	0
30	Sikkim	6.72	10.64	10.47
31	Tamil Nadu	409.75	160.12	432.35
32	Telangana	116.09	299.16	205.26
33	Tripura	46.23	26.17	84.60
34	Uttar Pradesh	0	0	0
35	Uttarakhand	0	0	0
36	West Bengal	0	0	155.67

The details of funds allocated for the last three years under Beti Bachao Beti Padhao Scheme

(Amount in Lakhs)

S N o.	State	Total Fund Available/ allocated 2018- 19	Total Fund Available/ allocated 2019- 20	Total Fund Availa ble/allocated 2020- 21
1	Andhra Pradesh	196.50	200.00	200.00
2	Arunachal Pradesh	170.87	241.65	150.00
3	Assam	25.00	86.65	75.0
4	Bihar	418.00	425.00	389.69
5	Chhattisgarh	49.50	69.61	51.18
6	Goa	3.62	25.00	20.93
7	Gujarat	588.48	710.25	604.34
8	Haryana	536.56	522.67	485.80
9	Himachal Pradesh	252.59	293.48	222.41
10	J&K	422.90	552.67	496.48
11	Leh	25.00	45.73	16.39
12	Jharkhand	313.37	298.95	264.25
13	Karnataka	140.78	125.00	125.00
14	Kerala	23.5	25	25.00
15	Madhya Pradesh	1021.93	1264.41	1111.45
16	Maharashtra	799.74	832.06	722.70
17	Manipur	269.45	398.55	375.00
18	Meghalaya	24.70	67.53	50.00
19	Mizoram	100.00	100.00	75.0
20	Nagaland	295.52	320.33	292.97
21	Odisha	119.63	375.00	346.08
22	Punjab	554.71	941.94	725.28
23	Rajasthan	857.64	886.62	813.15
24	Sikkim	50.00	50.00	25.00
25	Tamilnadu	446.78	324.31	274.56
26	Telangana	217.20	309.42	219.55
27	Tripura	25.00	25.00	25.0

28	Uttar Pradesh	1798.05	1791.82	1394.21
29	Uttarakhand	323.45	638.43	304.74
30	Andaman & Nicobar	25.00	33.27	25.00
31	Chandigarh	20.17	23.50	25.00
32	Dadra Nagar Haveli	16.40	25.00	21.82
33	Daman and Diu	39.06	61.91	46.89
34	NCT DELHI	261.95	218.89	214.77
35	Lakshadweep	24.00	25.00	12.50
36	Puducherry	25.00	25.00	12.50

**The details of funds allocated for the last three years and current year under
PMMVY Scheme (as on 22.11.2021)**

Sl. No.	State/UT	2018-19 (Rs. In Crores)	2019-20 (Rs. In Crores)	2020-21\$ (Rs. In Crores)	2021-22\$ (Rs. In Crores)
		Released	Released	Released	Sanctioned/ Released
1	Andaman & Nicobar Islands	0.41	1.27	0.98	0.94
2	Andhra Pradesh	141.02	101.25	14.39	14.39
3	Arunachal Pradesh	0.36	0.00	8.72	0.56
4	Assam	8.17	125.95	94.69	17.74
5	Bihar	12.53	101.88	319.98	165.32
6	Chandigarh	2.48	3.99	4.40	1.00
7	Chhattisgarh	20.26	52.93	9.66	28.99
8	Dadra & Nagar Haveli	0.76	1.47	0.30	0.86
9	Daman & Diu	0.29	1.04	0.04	
10	Goa	1.07	1.40	0.12	0.73
11	Gujarat	59.59	102.68	-	23.16
12	Haryana	36.75	65.87	7.36	30.01
13	Himachal Pradesh	17.94	33.69	7.73	10.32
14	Jammu & Kashmir	8.28	30.12	7.50	22.48
15	Jharkhand	14.53	63.38	16.27	43.79
16	Karnataka	63.62	119.53	37.92	54.01
17	Kerala	35.14	64.19	15.29	28.25
18	Ladakh**	-	-	0.76	0.25
19	Lakshadweep	0.04	0.18	0.06	0.06
20	Madhya Pradesh	185.81	285.16	62.78	80.72
21	Maharashtra	117.96	294.14	113.11	33.93
22	Manipur	0.75	4.12	6.48	1.15
23	Meghalaya	1.02	4.21	5.08	-
24	Mizoram	2.95	8.12	5.46	0.56
25	Nagaland	0.52	2.67	1.39	0.59
26	NCT Of Delhi	7.96	26.88	5.46	21.82
27	Odisha	3.83	-	-	-
28	Puducherry	0.64	1.60	0.85	2.39
29	Punjab	11.41	35.54	12.79	7.35
30	Rajasthan	96.05	96.52	100.02	54.10
31	Sikkim	0.21	0.88	0.57	0.21
32	Tamil Nadu	6.58	46.21	93.39	17.51
33	Telangana	3.85	0.00	-	-
34	Tripura	0.96	5.29	7.55	2.27
35	Uttar Pradesh	142.17	405.56	99.28	228.73
36	Uttarakhand	14.26	27.66	18.97	8.66
37	West Bengal	29.39	87.69	-	-
	Total	1,049.56	2,203.04	1079.37	902.84

** Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

\$ For fund utilized during FY 2020-21 and 2021-22, funds disbursed for payment of maternity benefits as per report generated through Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) has been considered wherever Utilization certificates have not been received from States.

State/UT wise details of details of number of beneficiaries under Ujjawala Scheme

Sl.No	State	Ujjawala Homes	Inmates at present Ujjawala
1.	Andaman & Nicobar Island		
2.	Andhra Pradesh	5	122
3.	Arunachal Pradesh		
4.	Assam	20	196
5.	Chandigarh		
6.	Chhattisgarh	3	16
7.	Delhi		
8.	Goa	1	11
9.	Gujarat	2	7
10.	Himachal Pradesh		
11.	Jammu & Kashmir		
12.	Jharkhand	2	2
13.	Karnataka	13	405
14.	Kerala	3	50
15.	Madhya Pradesh		
16.	Maharashtra	5	86
17.	Manipur	22	336
18.	Meghalaya		
19.	Mizoram	2	22
20.	Nagaland	1	14
21.	Odisha	12	310
22.	Puducherry		
23.	Punjab		
24.	Rajasthan	1	32
25.	Sikkim		
26.	Tamil Nadu	4	111
27.	Telangana	5	36
28.	Tripura		
29.	Uttar Pradesh	2	26
30.	Uttrakhand	2	9
31.	West Bengal	2	47
	Total	107	1838

S.No	State /Uts	For 1st April 2021 to 30 June 2021	For 1st July 2021 to 30 September 2021
1	Andaman & nicobar Islands (UT)	17	31
2	Andhra Pradesh	836	1192
3	Arunachal Pradesh		
4	Assam	700	978
5	Bihar	1658	2324
6	Chandigarh (UT)	37	50
7	Chhattisgarh	1093	1648
8	Dadra & Nagar haveli and Daman &Diu (UT)	35	39
9	Goa	372	495
10	Gujarat	1423	1668
11	Haryana	1781	2097
12	Himachal Pradesh	54	110
13	Jammu & Kashmir (UT)		
14	Jharkhand	130	169
15	Karnataka	740	1308
16	Kerala	735	1240
17	Ladakh (UT)		
18	Lakshadweep (UT)		
19	Madhya Pradesh	3016	4865
20	Maharashtra	327	1469
21	Manipur	72	82
22	Meghalaya	133	172
23	Mizoram	51	57
24	Nagaland	50	62
25	NCT of Delhi (UT)		
26	Odisha	1457	1585
27	Puducherry (UT)	14	10
28	Punjab	547	919
29	Rajasthan	932	1197
30	Sikkim	50	67
31	Tamil Nadu	3160	3920
32	Taelangana	2942	3409
33	Tripura	0	0
34	Uttar Pradesh	4148	5540
35	Uttarakhand	317	447
36	West Bengal		
	Total	26827	37150

STATUS OF CASES REGISTERED UNDER WHL AS ON 30.06.2020

S. No.	State/UT	Total Registered Calls (From 1.04.2015 to 31.06.2020)
1.	Andaman and Nicobar Islands (UT)	916
2.	Andhra Pradesh	772341
3.	Arunachal Pradesh	6901
4.	Assam	156074
5.	Bihar	145076
6.	Chandigarh (UT)	66411
7.	Chhattisgarh	75653
8.	Dadra & Nagar Haveli and Daman & Diu (UT)	414
9.	Goa	17902
10.	Gujarat	721296
11.	Haryana	19903
12.	Himachal Pradesh	4374
13.	Jammu and Kashmir (UT)	123830
14.	Jharkhand	449493
15.	Karnataka	7740
16.	Kerala	72936
17.	Ladakh (UT)	27
18.	Madhya Pradesh	149771
19.	Maharashtra	284109
20.	Manipur	543
21.	Meghalaya	30786
22.	Mizoram	7070
23.	Nagaland	1001
24.	NCT of Delhi (UT)	416573
25.	Odisha	66227
26.	Punjab	1016400
27.	Rajasthan	12135
28.	Sikkim	182
29.	Tamil Nadu	237058
30.	Telangana	70416
31.	Uttar Pradesh	487920
32.	Uttarakhand	3816
33.	Lakshdweep	
TOTAL		5425294

State/UT wise details of details of number of beneficiaries under WORKING WOMEN HOSTEL SCHEME

As on 08.12.2021

S. No.	States/UTs	No. of hostels	Total No. of Working Women	Total No. of Children in Day Care Centre
1	Andhra Pradesh	41	3255	760
2	Arunachal Pradesh	14	906	185
3	Assam	18	879	119
4	Bihar	6	266	75
5	Chhattisgarh	10	486	60
6	Goa	2	120	0
7	Gujarat	27	1309	210
8	Haryana	20	1561	265
9	Himachal Pradesh	16	561	120
10	Jammu & Kashmir	5	360	35
11	Jharkhand	2	214	30
12	Karnataka	62	5253	670
13	Kerala	160	15508	2613
14	Madhya Pradesh	62	3538	371
15	Maharashtra	138	10704	1185
16	Meghalaya	4	214	15
17	Mizoram	5	249	30
18	Manipur	32	2272	677
19	Nagaland	25	1836	342
20	Orissa	28	1725	115
21	Punjab	15	1497	130
22	Rajasthan	39	1843	320
23	Sikkim	2	144	30
24	Tamil Nadu	97	7529	1132
25	Telangana	27	2077	305
26	Tripura	1	50	0
27	Uttrakhand	6	538	90
28	UP	38	3090	494
29	West Bengal	39	2639	406
30	Chandigarh	7	736	55
31	Delhi	20	3086	179
32	Pondicherry	4	221	0
Total		972	74666	11018

State/UT wise details of details of number of beneficiaries under Swadhar Greh Scheme**As on 06.12.2021**

Sl.No	State	Swadhar Homes	Beneficiaries
	Andaman & Nicobar Island	1	9
	Andhra Pradesh	21	438
	Arunachal Pradesh	1	22
	Assam	16	242
	Chandigarh	1	11
	Chhattisgarh	3	52
	Delhi	2	41
	Gujarat	8	117
	Himachal Pradesh	1	9
	Jammu & Kashmir	2	27
	Jharkhand	5	18
	Karnataka	52	1445
	Kerala	7	165
	Madhya Pradesh	15	273
	Maharashtra	9	126
	Manipur	23	431
	Meghalaya	2	15
	Mizoram	11	88
	Nagaland	2	34
	Odisha	54	1667
	Puducherry	1	10
	Punjab	2	34
	Rajasthan	8	203
	Sikkim	1	18
	Tamil Nadu	36	864
	Telangana	21	389
	Tripura	4	64
	Uttar Pradesh	14	342
	Uttrakhand	1	-
	West Bengal	33	802
	Total	357	7956

State/UT wise details of details of number of beneficiaries under PMMVY

Sl. No.	State/UT	2021-22 (as on 22.11.2021)		
		No. of Beneficiaries enrolled	No. of Beneficiaries Paid	Total amount Disbursed*
				(₹ in Lakhs)
1	Andaman And Nicobar Islands	825	1,168	29.74
2	Andhra Pradesh	110,157	37,272	838.96
3	Arunachal Pradesh	2,134	3,051	95.54
4	Assam	110,553	142,860	4,947.70
5	Bihar	216,611	208,571	7,443.95
6	Chandigarh	3,437	5,664	131.59
7	Chhattisgarh	71,511	107,562	2,888.83
8	Dadra And Nagar Haveli	1,703	119	2.24
9	Daman And Diu			
10	Delhi	51,170	56,879	1,818.35
11	Goa	2,246	2,381	60.21
12	Gujarat	22,350	3,684	63.21
13	Haryana	78,461	108,535	3,083.33
14	Himachal Pradesh	26,579	37,637	898.03
15	Jammu And Kashmir	35,223	57,094	1,761.27
16	Jharkhand	56,535	60,495	1,674.55
17	Karnataka	249,731	260,495	6,871.83
18	Kerala	102,387	145,820	4,233.06
19	Ladakh	292	756	23.22
20	Lakshadweep	220	296	5.77
21	Madhya Pradesh	326,880	563,132	13,830.16
22	Maharashtra	401,623	571,728	16,790.03
23	Manipur	5,108	6,595	235.66
24	Meghalaya	5,732	7,899	285.41
25	Mizoram	3,950	5,641	177.61
26	Nagaland	2,332	2,787	119.20
27	Odisha	0	0	0.00
28	Puducherry	3,413	5,979	167.09
29	Punjab	52,317	14,683	480.20
30	Rajasthan	195,186	220,983	6,151.75
31	Sikkim	1,749	809	21.07
32	Tamil Nadu	206,040	205,460	4,215.91
33	Telangana	0	0	0.00
34	Tripura	8,723	7,211	187.09
35	Uttar Pradesh	598,544	627,356	20,316.88
36	Uttarakhand	35,300	49,653	1,424.61
37	West Bengal	48,085	0	0.00
	Grand Total	3,037,107	3,530,255	101,274

*This includes both Center and State share.

#Note:

1. For the purpose of counting number of beneficiaries paid in a financial year, the beneficiary is counted if a beneficiary is paid any instalment in a year. If the same beneficiary receives any instalment in subsequent years, the beneficiary will be counted in number of beneficiaries paid in that year as well. The total beneficiaries paid across the years cannot be added to get the total beneficiaries paid. However, in case of enrolment, the beneficiary is counted for enrolment only in the first year of registration.
2. Based on information received from Public Financial Management System (PFMS).
